

Hyderabad Money in Westminster Bank, London

*246. **Shri Ram Krishan Gupta:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 212 on the 16th November, 1960 and state at what stage is the question of recovery of one million sterling lying in the Westminster Bank in London belonging to the erstwhile State of Hyderabad?

The Minister of Home Affairs (Shri G. B. Pant): The position is the same as when the reply to Unstarred Question No. 212 was given on 16th November 1960.

Commission for Hindi Translation of Central Acts

*247. { **Shri D. C. Sharma:**
Shri Rameshwar Tantia:
Shri Ram Krishan Gupta:
Shri Prakash Vir Shastri:
Shri Bhakt Darshan:

Will the Minister of Law be pleased to state:

(a) the further progress made in regard to the appointment of the proposed Commission for translation of Central Acts into Hindi;

(b) if appointed, the work done by the Commission so far; and

(c) the steps proposed to be taken to make Hindi translation of Bills available?

The Minister of Law (Shri A. K. Sen): (a) The proposal regarding appointment of a Standing Commission for translation of Central Acts into Hindi is still under consideration of Government.

(b) Does not arise in view of (a) above.

(c) The question of making arrangements for furnishing Hindi translations of Bills with the English texts thereof would be examined by the Standing Commission in detail, as soon as possible, after its appointment.

जनता कालेज जांब समिति

*२४८. { **श्री भक्त दर्शन :**
श्री रामकृष्ण गुप्त :

क्या शिक्षा मंत्री १२ दिसम्बर, १९६० के अनारंभित प्रश्न संख्या १६४७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या वर्तमान जनता कालेजों के कार्य की जांब करने के लिए बसाई गई विशेषज्ञ समिति ने अपनी रिपोर्ट पेश कर दी है ; और

(ख) यदि हां, तो उस की मुख्य-मुख्य उपपत्तियां क्या हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठना ।

Illegal Melting of Silver Coins

*249. { **Shrimati Ila Palchoudhuri:**
Shri A. M. Tariq:
Shri Ayyakannu:

Will the Minister of Finance be pleased to state:

(a) whether Government of India's attention has been drawn to recent newspaper reports that illegal melting of legal silver-nickel rupee coins is being carried on a large scale by Delhi bullion dealers;

(b) if so, has any enquiry been made with a view to assessing the extent of silver-nickel rupee coins melted; and

(c) the steps taken to put a stop to this activity?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). Apart from what has appeared in the newspapers, the Government of India have no information on the subject, but a report has been called for from the Delhi Administration.